

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL)

@ Diary No(s). 42896/2023

(Arising out of impugned final judgment and order dated 13-10-2023 in CRLMC No. 7278/2023 passed by the High Court of Delhi at New Delhi)

PRABIR PURKAYASTHA

Petitioner(s)

VERSUS

STATE (NCT OF DELHI)

Respondent(s)

(IA No. 230313/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 30-04-2024 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Kapil Sibal, Sr. Adv.
Mr. Siddharth Aggarwal, Sr. Adv.
Mr. Arshdeep Singh Khurana, Adv.
Mr. Nitin Saluja, AOR
Mr. Harsh Srivastava, Adv.
Mr. Harshit Mahalwal, Adv.
Mr. Sidak Singh Anand, Adv.
Mr. Manan Khanna, Adv.
Mr. Nikhil Pawar, Adv.
Ms. Saujanya Shankar, Adv.
Ms. Rupali Samual, Adv.
Ms. Pinky Dubey, Adv.
Ms. Simran Khurana, Adv.
Ms. Ishita Soni, Adv.
Ms. Pranya Madan, Adv.
Mr. Saahil Mongia, Adv.

For Respondent(s) Mr. Suryaprakash V Raju, A.S.G.
Mr. Zoheb Hussain, Adv.
Mr. Mukesh Kumar Maroria, AOR
Mr. Annam Venkatesh, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Arkaj Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard Shri Kapil Sibal, learned senior counsel for the

petitioner and Shri Suryaprakash V Raju, learned Additional Solicitor General of India and Shri Zoheb Hussain, learned counsel for the respondent, at length.

2. Hearing concluded.

3. Judgment reserved.

(NARENDRA PRASAD)
DEPUTY REGISTRAR

(ANJU KAPOOR)
COURT MASTER